

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 05 of 2018

IN THE MATTER OF:

Karnataka Power Corporation Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant : **Mr. Achyuth Ajith Kumar**
 and Mr. Shyam Gopal K, Advocates

For Respondent: **Mr. P.S. Narshama Sr. Advocate with**
 Mr.Anurag Mathur, Advocate
 Ms Bulbuli Richong, Dy, Director CCI

O R D E R

17.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on **5th November, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

R N/gc/